

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

ORDER SHEET

COURT NO. : 1

29.01.2021

C.P.C/350/134/2019

O.A./350/265/2019

DEV KR ROY

-V/S-

MR P CH SHARMA & ORS

ITEM NO:66

FOR APPLICANTS(S) Adv. :

Mr. N. Roy

FOR RESPONDENTS(S) Adv.:

Mr. T. K. Chatterjee

LIBRARY

Notes of The Registry	Order of The Tribunal
	<p>Ld. counsel for petitioner and alleged contemnors are both present.</p> <p>Since the order has been complied with, CPC is dropped.</p> <p>Notices, issued, if any, are also discharged.</p> <p>(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p>(BIDISHA BANERJEE) MEMBER (J)</p> <p>pd</p>